

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.157/KB/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA
(PES)

2. CS. ROHIT KUMAR KESHARI
(PES)

} PETITIONER PS.

Rohit Keshari
21/11/17

1. Ratnanku Bhowmik Adv

2. Jyoti Choudhary Adv

3. CS Mohan Ran Gouke Adv

} Respondents

Adv
21/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 22/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)